

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2529/99

New Delhi this the 1st day of February, 2000

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Kapil Kumar,
S/o Sh. Jagdish Chand,
R/o A/1.49, Minto Road Complex,
New Delhi. Applicant

(through Sh. M.K. Gaur, Advocate)

versus

1. Union of India through
Secretary, Deptt. of Electronic,
6, CGO Complex, Lodhi Road,
New Delhi.
2. Director General,
Electronic Research & Development
Centre, Electronic Niketan,
6, CGO Complex, Lodhi Road,
New Delhi. Respondents

(through Sh. R.N. Singh, proxy for Sh. R.V. Sinha,
Advocate)

ORDER(ORAL)

Learned counsel for the applicant seeks
permission to withdraw this O.A. Permission granted.
Accordingly, O.A. is dismissed as withdrawn.

A Vedavalli
(Dr. A. Vedavalli)
Member(J)

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